GOVERNMENT OF INDIA

RAJYA SABHA

MINISTRY OF PARLIAMENTARY AFFAIRS

UNSTARRED QUESTION NO: 134
TO BE ANSWERED ON 22.07.2024

NATIONAL E-VIDHAN APPLICATION

134. Shri Krishan Lal Panwar:
Shri Brij Lal:
Dr. Medha Vishram Kulkarni:
Shri Babubhai Jesangbhai Desai:
Shri Baburam Nishad:
Smt. Geeta alias Chandraprabha:
Will the Minister of Parliamentary Affairs be pleased to state:
(a) the status of implementation of the National e-Vidhan Application (NeVA) project;
and
(b) the details regarding the funding given to States under the scheme?

.....2/-

ANSWER

MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING; AND

MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS.

(DR. L. MURUGAN)

(a) & (b): The details are as given below:-

Sl.No	State Legislature	Total Amount Released (in Rs) to States till date for implementation of NeVA	Status of Implementation
1.	Bihar Legislative Council	2,95,72,758	
2.	Nagaland Legislative Assembly	6,78,45,384	
3.	Uttar Pradesh Legislative Assembly	8,55,03,024	
4.	Haryana Legislative Assembly	4,09,69,628	
5.	Meghalaya Legislative Assembly	7,50,83,688	These states have transformed themselves into digital houses and are conducting their live sessions through NeVA Platform
6.	Mizoram Legislative Assembly	6,27,01,020	
7.	Uttar Pradesh Legislative Council	3,20,95,008	
8.	Tamil Nadu Legislative Assembly	5,59,98,270	
9.	Sikkim Legislative Assembly	6,10,72,884	
10.	Tripura Legislative Assembly	6,44,63,724	
11.	Gujarat Legislative Assembly	6,45,75,960	
12.	Punjab Legislative Assembly	5,89,82,915	
13.	Manipur Legislative Assembly	6,89,69,556	

14.	Odisha Legislative	3,08,89,224	
	Assembly		1
15.	Bihar Legislative	1,91,64,012	
	Assembly		
16.	Jharkhand Legislative	96,29,790	
	Assembly		
17.	Puducherry Legislative	1,70,11,650	NeVA Project for these
	Assembly		States has been
18.	Himachal Pradesh	4,39,15,163	sanctioned. Necessary
	Legislative Assembly	.,,,	funds have
19.	Uttarakhand Legislative	2,50,99,812	been released
	Assembly	99 9-	
20.	Assam Legislative	2,68,42,644	1
	Assembly		
21.	Rajasthan Legislative	1,51,39,230	1
	Assembly		
22.	Jammu & Kashmir	DPRs have been received	
	Legislative Assembly		
23.	Madhya Pradesh		
	Legislative Assembly		
24.	Arunachal Pradesh	Revised DPR has not been	received
	Legislative Assembly		
25.	Chhattisgarh Legislative	MoU has been signed.	
	Assembly	_	

The remaining have not signed MoU.
